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(2)

ment of the "Sun" with the "Centaur" logo project and on the reversion of the Airline to its earlier red and white livery; and

(c) the total amount incurred on the painting of 'Sun' logo and chaning the colour of aircraft, stationery, uniform and the interiors of the aircraft?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCIN-DIA): (a) The amount spent by Air India on international advertising campaign during the last three years is as under:-

Year	Rs. in crores
1990-91	1.8
198 9 -90	5.3
1 98 8-89	4.7

(b) No amount has been spent so far.

(c) The information is being collected and would be placed on the Table of the House.

Development of Dimapur Airport

4222. DR. JAYANTA RONGPI: Will the Minister of CIVIL AVIAITON AND TOURISM be pleased to state the details of the schemes undertaken to develop and improve the condition of the Dimapur airport?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCIN-DIA):

The following works have been completed to develop and improve Dimapur airport:

> (1) Strengthening & extension of the existing runway

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- Construction of a new taxitrack and apron.
- (3) Construction of a car park.
- (4) Development of 500 ft. wide basic strip.
- (5) Extension of runway from 5850 ft. to 7500 ft., and

The following two works are under implementation:

- (6) Construction of compound wall.
- (7) Installation of ground lighting facilities.

Poaching of Wild Animals

4223. SHRI GOPI NATH GAJAPATHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are aware that poaching of wild animals is still going on in some forests;

(b) if so, the steps proposed to be taken to stop the growing menace of poaching;

(c) whether new schemes are proposed to be devised to assist the forest officials to fight against the poachers; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOR-ESTS (SHRI KAMAL NATH): (a) Instances of poaching of wild animals are reported from different parts of the country.

(b) to (d). Steps taken to curb poaching are as follows:-

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- i) Hunting of all the wild animals except for protection of life and property and for the purposes of research, education and management of population, has been banned under the provisions of Wild Life (Protection) Act. The Wild Life (Protection) Act has been amended suitably to enhance the penalties and punishment for various offences relating to poaching and illegal trade.
- ii) International and internal trade in products from rare and endangered species of wildlife has been banned. Regional offices for Wildlife Preservation are involved with regulation and control of trade in wildlife products.
- iii) Anti-poaching infrastructure in the states has been strengthened. Government of India provides assistance to State Govemments for strengthening the anti-poaching infrastructure under the Centrally sponsored Scheme "Control of Poaching and Illegal Trade in Wildlife".
- iv) Co-operation of Border Security Force, Indo-Tibetan Border Police and Army has been sought for conservation of wildlife in border areas.
- v) A system of cash rewards

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has been introduced to get intelligence about poachers.

vi) World Wide Fund for Nature (India) has recently started a wildlife trade monitoring Unit i.e. TRAF-FIC INDIA. This will help in minimising illegal trafficking in wildlife products.

Tigers and Panthers Sanctuaries

4224. SHRI SUSHIL CHANDRA VARMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of National Parks and Sanctuaries for the protection of tigers and panthers in the country;

(b) whether the number of tigers and panthers has increased during the last three years in each National Park/Sancturaries; and

(c) the future schemes contemplated for protection of tigers and panthers by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOR-ESTS (SHRI KAMAL NATH): (a) and (b). The information is being collected from the State Governments and will be laid on th Table of the House.

(c) The Centrally sponsored Schemes: 'Project Tiger' and 'Assistance for the development of National Parks and Sanctuaries being continued for the preservation and protection of wi.Jlife reserves where tigers and panthers are found. The new Centrally Sponsored Scheme 'Ecodevelopment around National Parks and Sanctuaries, including Tiger Reserves' which is proposed to be launched during the current financial